

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 650 of 2019

The State of Jharkhand and others Appellants

Versus

Md. Mustafa Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: None
For the Respondent: None

Oral Order

16/Dated: 17.04.2021

None for the parties.

Put up this case on 11.05.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)